



बेटी बचाओ
बेटी पढ़ाओ

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

RBI/2025-26/55
A.P. (DIR Series) Circular No. 07

June 13, 2025

All Authorised Dealer Category-I banks

Madam / Sir,

Import of Shipping Vessel - Relaxation

Attention of Authorised Dealer (AD) Category - I banks is invited to Para C.1 of [Master Direction – Import of Goods and Services \(MD-Imports\) dated January 01, 2016](#).

2. With a view towards enhancing ease of doing business and keeping in view the sector-specific constraints, it has been decided to allow importers to make advance remittance for import of shipping vessel, without bank guarantee, or an unconditional, irrevocable standby Letter of Credit, up to USD 50 million, subject to the conditions mentioned in para-C.1.3.3 of MD-Imports, as applicable.

3. AD banks may bring the contents of this circular to the notice of their constituents concerned.

4. The directions contained in this circular have been issued under Section 10(4) and Section 11(1) of the FEMA, 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(N. Senthil Kumar)
Chief General Manager

विदेशी मुद्रा विभाग, केंद्रीय कार्यालय, 5^{वीं} मंजिल, अमर भवन, सर पी.एम.रोड, फोर्ट मुंबई - 400 001
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हिंदी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी : भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिए किसी को भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं माँगी जाती है।

यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके में जबाब मत दीजिए

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It never keeps or offers funds to anyone. Please do not respond in any manner to such offers